

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 384/GT/2020

Subject : Petition for determination of tariff of NLCIL's Thermal Power Station (TPS-I Expansion) (420 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NLC India Limited

Respondents : TANGEDCO & 8 ors

Date of Hearing : **14.7.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, NLCIL
Ms. Shikha Sood, Advocate, NLCIL
Ms. Srishti Khindaria, Advocate, NLCIL
Ms. Surbhi Kapoor, Advocate, NLCIL
Shri Nambirajan K, NLCIL
Shri Ravi S, NLCIL
Shri A Srinivasan, NLCIL
Shri P Ravikumar, NLCIL
Shri S. Vallinayagam, Advocate, TANGEDCO
Ms. B. Rajeswari, TANGEDCO
Ms. R. Ramalakshmi, TANGEDCO
Ms. R. Alamelu, TANGEDCO

Record of Proceedings

The order in the present petition was reserved on 30.11.2021. However, the order could not be passed prior to the Chairperson Shri P.K. Pujari demitting office. Accordingly, the matter is listed for virtual hearing today.

2. During the hearing, the learned counsel for the Petitioner and the learned counsel for the Respondent TANGEDCO submitted that since pleadings have been completed in the matter, the Commission may reserve its order. Accordingly, order in the petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

